

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1820
ANSWERED ON:24.08.2007
UPGRADING/RENOVATION IN GOVERNMENT QUARTERS
Appadurai Shri M.;Rai Shri Nakul Das

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether before allotment of Government quarters to new allottees, complete upgradation/renovation of the quarter is carried out by CPWD;
- (b) if so, whether 10%, 20% of the total cost is charged from the allottees already living in Government quarter for carrying out the same upgradation/renovation; and
- (c) if so, the reasons for discrimination/disparities for both the categories of allottees?

Answer

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

- (a): Yes, Sir.
- (b): At present, CPWD takes percentage payment from allottees for carrying out certain addition and alteration work as per the existing policy guidelines.
- (c): The prevailing disparity is proposed to be rectified.